

the management of Air India following reports of thefts of uniforms of crew members of the Dutch Airline KLM from Amsterdam; and

(b) if so, the steps taken by Government of India in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) All online stations of Air India were alerted and IATA. (International Air Transport Association) informed with a request to alert other carriers. A circular was also issued by Air India to all its crew members warning them to be doubly careful in ensuring that their uniforms/identity cards are not lost.

Declining trend of Tourists in various States

3565. SHRI AMAR ROY PRADHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that some State Governments have desired to have a discussion about the declining trend of tourists in their States during the last 3 or 4 years; and

(b) if so, the details of the tourists year-wise and Statewise and steps Government propose to take in this regard during the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Discussions with State Governments are being held regularly at various levels on all matters concerning tourism. There has been specific request from only the Government of Jammu and Kashmir for a discussion on the subject.

(b) There is no regular system of collection of tourist statistics in many of the States at present. Therefore the Government is launching a scheme for collection/compilation of 'Statistics on Domestic Tourism'. Steps proposed to be taken during the Seventh Plan period for the promotion of tourism in the country include improvement of infrastructural facilities, preservation of National heritage areas, flood-lighting of monuments, improvement in the quality of surface transport, development of beach resorts and wild-

life tourism, improvement of facilities for Himalayan Trekking and Water Sports, etc.

[Translation]

Setting up of Tourist villages in Rajasthan

3566. SHRI MOHAMMAD AYUB KHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Rajasthan Government had submitted a proposal for setting up of tourist villages at four places in the States during 1983; if so, the decision taken by the Department in this regard; and

(b) whether Government propose to set up such tourist villages in Jodhpur, Barmer, Jhunjhunu, Sikar etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Rajasthan Government had forwarded some proposals for assistance in setting up tourist villages. The Department had in the meantime dropped the scheme of constructing tourist villages.

Accordingly no such schemes are being considered, in Rajasthan, at present.

[English]

Corrupt practices in Municipal Corporation of Delhi

3567. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether large scale corrupt practices have been detected by the Vigilance Department of the Municipal Corporation of Delhi in regard to giving of contracts by engineers;

(b) whether the cases have been verified for fixing responsibility; and

(c) if so, the number of persons prosecuted ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) During May, 1985, in special checkings by the Vigilance